

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:192
ANSWERED ON:22.11.2012
LOOTING IN AKOLA-RATLAM TRAIN
Choudhary Shri Bhudeo

Will the Minister of RAILWAYS be pleased to state:

- (a) whether an incident of armed robbery had taken place with the passengers in the Akola-Ratlam train during the month of June, 2012 in which many passengers were looted and injured;
- (b) if so, whether the Railways have investigated the said incident;
- (c) if so, the outcome thereof; and
- (d) the details of the steps taken to prevent such incidents in future along with the compensation paid to the victims?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 192 BY SHRI BHUDEO CHOUDHARY TO BE ANSWERED IN LOK SABHA ON 22.11.2012 REGARDING LOOTING IN AKOLA-RATLAM TRAIN.

(a) to (c): Yes, Madam. Government Railway Police / Mhow has registered a case of armed robbery vide crime no. 5/12 dated 07.06.2012 under section 395 and 397 Indian Penal Code. During investigation, 9 criminals have been arrested and challaned in the Session Court of Indore.

(d): Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the state concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. Railway Protection Force (RPF) supplements the efforts of Government Railway Police (GRP) by deploying escorts in important trains in affected areas.

The following measures are being taken by the Railways to check such incidents and ensure fear free journey for the passengers in trains:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
4. Passenger awareness programmes are organized frequently to sensitize the travelling public about the modus operandi adopted by the criminals to fleece the passengers.